

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 201
CP No. (IB)- 155/9/JPR/2019
Under Section 9 of IBC, 2016

In the matter of:

M/s Ankit Enterprises

...Operational Creditor

Versus

M/s Green Plus Construction Pvt. Ltd.

... Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Operational Creditor : Javed Khan, Adv.
Jaideep Malik, Adv.
For the Corporate Debtor : Vinay Kumar Pandey, Adv.
Brijesh Sharma, Adv.

ORDER

Heard Mr. Javed Khan, Adv. along with Mr. Jaideep Malik, Adv. appearing on behalf of the Petitioner/ Operational Creditor and Mr. Vinay Kumar Pandey, Adv. along with Mr. Brijesh Sharma, Adv. appearing on behalf of the Respondent/ Corporate Debtor. Learned Counsel for the Petitioner seeks to withdraw this application. Permission granted. **CP No. (IB)- 155/9/JPR/2019** is dismissed as withdrawn.


(Prasanta Kumar Mohanty)
Technical Member


(Deep Chandra Joshi)
Judicial Member

October 20, 2022
VG